

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	655,862	652,123	694,603	730,546	1,154,024	1,256,531	1,198,059	1,340,490
I. TAX REVENUE (A+B)	199,028	200,163	210,955	260,311	285,317	338,862	339,098	367,011
A. State's Own Tax Revenue (1 to 3)	149,702	150,563	151,663	195,090	168,935	190,028	190,264	219,864
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	8,352	8,862	8,863	9,264	4,492	5,000	5,626	6,903
i) Land Revenue	109	168	168	176	148	256	178	230
ii) Stamp and Registration fees	8,243	8,695	8,695	9,088	4,335	4,735	5,445	6,670
iii) Urban Immovable Property Tax	—	—	—	—	9	9	3	3
3. Taxes on Commodities and Services (i to vii)	141,350	141,700	142,800	185,826	164,443	185,028	184,638	212,961
i) Sales Tax (a to f)	72,698	78,000	78,000	111,500	109,200	123,500	121,100	142,231
a) State Sales Tax/VAT	64,162	70,501	68,700	98,572	85,400	97,400	95,000	107,800
b) Central Sales Tax	8,049	7,499	7,499	11,985	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	23,800	26,100	26,100	34,431
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	487	—	1,801	943	—	—	—	—
ii) State Excise	32,897	33,000	33,000	36,269	19,000	22,300	21,500	22,500
iii) Taxes on Vehicles	10,151	11,000	11,000	12,000	4,593	5,028	6,350	7,150
iv) Taxes on Goods and Passengers	4,261	4,000	4,000	4,635	24,650	26,200	26,230	27,500
v) Taxes and Duties on Electricity	8,929	5,200	6,300	7,822	7,000	8,000	9,456	13,578
vi) Entertainment Tax	12	17	17	19	—	—	2	2
vii) Other Taxes and Duties	12,402	10,484	10,483	13,581	—	—	—	—
B. Share in Central Taxes	49,326	49,600	59,292	65,221	116,382	148,834	148,834	147,147
II. NON-TAX REVENUE (C+D)	456,835	451,960	483,647	470,235	868,707	917,669	858,962	973,479
C. State's Own Non-Tax Revenue (1 to 6)	68,968	68,373	88,171	80,328	72,743	82,061	60,415	91,305
1. Interest Receipts	4,929	1,219	1,376	1,277	1,600	2,028	1,857	1,944
2. Dividends and Profits	2,861	65	102	85	2,062	2,700	2,700	3,000
3. General Services	4,728	4,557	5,594	6,004	3,451	3,309	3,927	3,627
<i>of which: State Lotteries</i>	-4	—	—	—	—	—	—	—
4. Social Services (i to ix)	7,283	7,103	7,531	8,540	3,190	3,292	3,273	3,705
i) Education, Sports, Art and Culture	4,164	3,746	3,933	4,785	109	114	131	136
ii) Medical and Public Health	531	478	557	585	1,057	1,080	1,179	1,188
iii) Family Welfare	6	10	6	7	—	—	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	196	226	226	235	130	195	115	117
v) Urban Development	518	254	411	412	—	—	—	—
vi) Labour and Employment	320	300	300	301	75	80	85	90
vii) Social Security and Welfare	178	169	177	184	3	4	4	4
viii) Water Supply and Sanitation	1,300	1,858	1,858	1,966	1,815	1,820	1,760	2,170
ix) Others	70	63	63	65	1	1	1	1
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	49,167	55,429	73,568	64,422	62,440	70,732	48,657	79,029
i) Crop Husbandry	841	468	468	488	394	402	384	466
ii) Animal Husbandry	53	39	39	40	370	394	433	453
iii) Fisheries	74	91	91	105	112	275	121	126
iv) Forestry and Wildlife	14,963	9,802	4,997	4,864	6,398	7,391	4,318	4,719
v) Plantations	1	1	1	1	—	—	—	—
vi) Co-operation	168	96	96	245	16	16	16	16
vii) Other Agricultural Programmes	5	5	5	5	10	20	9	20
viii) Major and Medium Irrigation Projects	44	11	12	13	218	250	241	221
ix) Minor Irrigation	54	42	65	75	201	251	216	211
x) Power	25,147	40,000	61,182	52,500	53,100	60,000	40,742	70,245
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	56	39	41	39	158	149	258	155
xiii) Industries@	6,703	4,206	5,811	5,206	740	840	1,128	1,621
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	1	11	11	11	—	—	—	—
xvi) Tourism	27	26	26	27	28	42	73	63
xvii) Others*	1,031	593	724	803	697	703	717	713
D. Grants from the Centre (1 to 5)	387,867	383,587	395,476	389,907	795,963	835,608	798,547	882,174
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	117,320	139,320	139,320	142,250	365,723	453,136	392,134	475,466
2. Central Plan Schemes	1,393	1,213	1,780	1,213	—	—	—	—
3. Centrally Sponsored Schemes	27,960	10,629	21,857	12,499	35,000	70,000	70,000	70,000
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	241,194	232,425	232,519	233,945	395,241	312,472	336,413	336,708
a) Statutory Grants	217,728	210,714	210,714	212,096	288,851	261,450	255,070	265,624
b) Grants for relief on account of Natural Calamities	18,849	7,770	7,770	7,999	62,433	6,672	35,077	23,580
c) Others	4,617	13,941	14,035	13,850	43,957	44,350	46,266	47,504

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	820,277	1,014,447	1,014,447	1,161,207	3,035,205	3,587,507	3,799,580	4,076,209
I. TAX REVENUE (A+B)	512,151	694,613	694,613	834,549	2,284,497	2,714,267	2,889,757	3,299,117
A. State's Own Tax Revenue (1 to 3)	288,847	312,815	312,815	355,034	1,863,155	2,253,378	2,388,794	2,669,117
1. Taxes on Income (i+ii)	—	-20	-20	-22	33,187	34,388	38,279	39,750
i) Agricultural Income Tax	—	—	—	—	162	170	153	161
ii) Taxes on Professions, Trades, Callings and Employment	—	-20	-20	-22	33,025	34,218	38,126	39,589
2. Taxes on Property and Capital Transactions (i to iii)	15,500	12,825	12,825	14,556	232,870	266,826	343,875	448,622
i) Land Revenue	3,000	3,300	3,300	3,745	11,650	8,215	10,761	8,622
ii) Stamp and Registration fees	12,500	9,525	9,525	10,811	221,220	258,611	333,114	440,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	273,347	300,010	300,010	340,500	1,597,098	1,952,164	2,006,640	2,180,745
i) Sales Tax (a to f)	214,995	245,800	245,800	278,983	986,954	1,243,010	1,238,031	1,486,852
a) State Sales Tax/VAT	149,916	180,721	180,721	205,118	861,431	1,056,396	1,052,163	1,283,285
b) Central Sales Tax	65,079	65,079	65,079	73,865	125,523	186,614	185,868	203,567
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	15,500	18,600	18,600	21,111	339,679	406,034	451,995	330,000
iii) Taxes on Vehicles	27,000	16,280	16,280	18,478	110,545	128,500	147,966	156,000
iv) Taxes on Goods and Passengers	7,393	12,000	12,000	13,620	104,145	115,537	109,564	126,960
v) Taxes and Duties on Electricity	7,331	6,000	6,000	6,810	27,709	30,000	30,000	34,020
vi) Entertainment Tax	281	993	993	1,127	8,806	4,484	4,484	5,790
vii) Other Taxes and Duties	847	337	337	371	19,260	24,599	24,600	41,123
B. Share in Central Taxes	223,304	381,798	381,798	479,515	421,342	460,889	500,963	630,000
II. NON-TAX REVENUE (C+D)	308,126	319,834	319,834	326,658	750,708	873,240	909,823	777,092
C. State's Own Non-Tax Revenue (1 to 6)	139,072	143,351	143,351	159,912	387,471	408,844	429,675	185,710
1. Interest Receipts	8,924	5,925	5,925	6,148	28,300	17,861	17,861	18,754
2. Dividends and Profits	300	300	300	341	1,688	1,760	1,760	273
3. General Services	3,426	3,664	3,664	4,159	203,021	257,366	293,199	15,423
<i>of which: State Lotteries</i>	—	—	—	—	176,653	245,420	245,420	—
4. Social Services (i to ix)	3,922	4,713	4,713	5,349	12,913	13,260	13,260	13,924
i) Education, Sports, Art and Culture	654	718	719	816	4,491	4,900	4,900	5,145
ii) Medical and Public Health	580	580	580	658	4,392	5,017	5,017	5,268
iii) Family Welfare	25	25	25	28	15	120	120	127

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	100	74	74	84	1,647	1,151	1,151	1,208
v) Urban Development	1	13	13	15	61	114	114	119
vi) Labour and Employment	196	196	196	223	1,273	1,145	1,145	1,203
vii) Social Security and Welfare	1,400	1,500	1,500	1,703	648	529	529	555
viii) Water Supply and Sanitation	396	897	897	1,018	35	61	61	64
ix) Others	570	710	709	804	351	224	223	235
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	122,500	128,749	128,749	143,915	141,549	118,596	103,595	137,336
i) Crop Husbandry	404	367	367	417	1,069	1,581	1,581	1,660
ii) Animal Husbandry	18	34	34	39	373	422	422	443
iii) Fisheries	136	153	153	174	452	372	372	390
iv) Forestry and Wildlife	2,500	2,500	2,500	2,838	11,580	16,941	16,941	17,788
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	46	245	245	278	3,107	3,463	3,463	3,636
vii) Other Agricultural Programmes	63	5	5	6	32	3	3	3
viii) Major and Medium Irrigation Projects	2,657	2,923	2,923	1,122	2,230	4,045	4,045	4,247
ix) Minor Irrigation	58	64	64	73	736	662	662	695
x) Power	—	—	—	—	4,255	—	—	4,300
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	8	38	38	43	2,905	1,938	1,938	2,035
xiii) Industries@	115,141	120,401	120,401	136,655	35,202	35,428	35,428	60,449
xiv) Ports and Light Houses	—	—	—	—	788	793	793	833
xv) Road Transport	1	57	57	65	—	—	—	—
xvi) Tourism	—	90	90	102	736	776	776	815
xvii) Others*	1,468	1,872	1,871	2,105	78,084	52,173	37,171	40,042
D. Grants from the Centre (1 to 5)	169,054	176,483	176,483	166,746	363,237	464,396	480,148	591,382
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	44,620	56,958	56,958	32,601	91,528	184,749	184,749	203,719
2. Central Plan Schemes	44,688	32,774	32,774	38,676	3,692	69,359	13,569	14,947
3. Centrally Sponsored Schemes	68,430	39,283	39,283	41,841	94,443	93,877	165,419	259,588
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	11,316	47,468	47,468	53,628	173,574	116,411	116,411	113,128
a) Statutory Grants	1,850	6,319	6,319	9,334	6,892	15,000	15,000	15,000
b) Grants for relief on account of Natural Calamities	9,456	9,728	9,728	10,015	8,600	9,028	9,028	9,481
c) Others	10	31,421	31,421	34,279	158,082	92,383	92,383	88,647